

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(19)

OA 2073/2001

New Delhi, this the 28th day of October, 2002

Hon'ble Dr. A.Vedavalli, Member (J)
Hon'ble Sh. Govindan S.Tampi, Member (A)

Sh. Balram
S/o Sj/ Ram Khiladi
R/o H.No. D-1038, Dabua Colony
NIT, Faridabad, Haryana.

...Applicant

(By Advocate Ms. Ritu Jain)

V E R S U S

1. Union of India through
Secretary
Ministry of Defence
Govt. of India
Defence Headquarters
North Avenue, Delhi.
2. The Group Captain
Warrant Officer/Asst. Security Officer
No.56, ASP,
Air Force Station
Faridabad, Haryana.

(By Advocate Sh. Bhaskar Bhardwaj) Respondents

O R D E R (ORAL)

By Hon'ble Dr. A.Vedavalli, Member (J)

Ld. counsel for the applicant seeks
permission to withdraw the OA with liberty to file a
fresh OA. Permission granted.

2. OA is dismissed as withdrawn with liberty
to file a fresh OA, if so advised, in accordance with
law.

(Govindan S.Tampi)
Member (A)
/vksn/



(Dr. A.Vedavalli)
Member (J)